

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Miss Manju Kumari, J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-P.M. (JJ Board), Dhanbad,
2. Sri Rajiv Tripathi, J.M.-cum-P.M.(JJ Board), Ranchi,
3. Miss Lucy Sosen Tigga, Civil Judge (Jr. Div.)-cum-P.M.(JJ Board), Koderma,
4. Sri Bishwanath Oraon, J.M.-cum-Civil Judge(Jr. Div.), Bokaro,
5. Sri Sandeep Nishit Bara, Civil Judge(Jr. Div.)-cum-Judge Incharge, Hazaribagh,
6. Sri Arbind Kachchap, J.M.-cum-Civil Judge(Jr. Div.), Dhanbad,
7. Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa, Porahat,
8. Miss Sushila Soreng, J.M.-cum-Civil Judge(Jr. Div.), Jamshedpur,
9. Miss Ruchi Dayal, Addl. Civil Judge(Jr.Div.), Bokaro,
10. Miss Nirmala Barla, Addl. Civil Judge (Jr. Div.), Bokaro,
11. Sri Vivek Kumar, Addl. Civil Judge (Jr. Div.), Bokaro,
12. Sri Alok Marandi, Addl. Civil Judge (Jr. Div.), Chatra,
13. Sri Rohit Kumar, Addl. Civil Judge(Jr. Div.), Daltonganj, Palamu,
14. Sri Rajendra Prasad, Addl. Civil Judge(Jr. Div.), Daltonganj, Palamu,
15. Miss Anju Kumari Minz, Addl. Civil Judge(Jr. Div.), Deoghar,
16. Sri Anil Kumar, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
17. Miss Shikha Agrawal, Addl. Civil Judge(Jr. Div.), Dhanbad,
18. Sri Arpit Srivastava, J.M.-cum-Addl. Railway Magistrate, Dhanbad,
19. Miss Ritwika Singh, Addl. Civil Judge(Jr. Div.), Dhanbad,
20. Miss Ritu Kujur, Addl. Civil Judge(Jr. Div.), Dhanbad,
21. Sri Surendra Bedia, Addl. Civil Judge(Jr. Div.), Dhanbad,
22. Miss Shruti Soren, Addl. Civil Judge(Jr. Div.), Dhanbad,
23. Sri Ravi Narayan, Addl. Civil Judge(Jr. Div.), Dhanbad,
24. Miss Moumita Guin, Addl. Civil Judge(Jr. Div.), Dhanbad,
25. Sri Manish Kumar Mishra, Addl. Civil Judge(Jr. Div.), Dumka,
26. Sri Abhishek Srivastava, J.M.-cum-Judge l/c-cum-Addl. Civil Judge(Jr. Div.), Garhwa,
27. Sri Mayank Tushar Topno, Addl. Civil Judge(Jr. Div.), Garhwa,
28. Miss Sama Roshini Kullu, Addl. Civil Judge (Jr. Div.), Garhwa,
29. Sri Praveen Oraon, Addl. Civil Judge(Jr. Div.), Giridih,
30. Sri Bhupesh Chandra Samad, Addl. Civil Judge(Jr. Div.), Giridih,
31. Sri Sambhu Mahto, Addl. Civil Judge (Jr. Div.), Giridih,
32. Miss Pragya Bajpai, Addl. Civil Judge (Jr. Div.), Jamshedpur,
33. Miss Shikha Rani Tigga, Addl. Civil Judge(Jr. Div.), Jamshedpur,
34. Sri Manish Manikant Pradhan, Addl. Civil Judge(Jr. Div.), Jamshedpur,
35. Sri Krishna Lohara, Addl. Civil Judge(Jr. Div.), Jamshedpur,
36. Miss Mariam Hemrom, Addl. Civil Judge(Jr. Div.), Jamshedpur,
37. Miss Satyabhama Kumari, Addl. Civil Judge(Jr. Div.), Jamshedpur,
38. Miss Sanjibita Guin, Addl. Civil Judge(Jr. Div.), Jamshedpur,
39. Sri Walter Bhengra, Addl. Civil Judge(Jr. Div.), Jamshedpur, Ghatshila,
40. Sri Ravi Prakash Tiwari, Addl. Civil Judge(Jr. Div.), Khunti,
41. Sri Rajeev Kumar Singh, Addl. Civil Judge(Jr. Div.), Koderma,
42. Sri Achhat Srivastava, Addl. Civil Judge(Jr. Div.), Latehar,
43. Sri Manoj Kumar Indwar, Addl. Civil Judge(Jr. Div.), Lohardaga

44. Miss Kumari Nitika, Addl Civil Judge (Jr. Div.), Ranchi,
45. Miss Avanika Gautam, Addl. Civil Judge(Jr. Div.), Ranchi,
46. Sri Dharmendra Kumar, Addl. Civil Judge(Jr. Div.), Ranchi,
47. Sri Tarkeshwar Das, Addl. Civil Judge (Jr. Div.), Ranchi,
48. Sri Nishith Kumar, Addl. Civil Judge(Jr. Div.), Ranchi,

Sub: - Nomination for attending two days Refresher Training Programme (R-9) scheduled to be held on 07th & 08th July, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Programme (R-9) on **“Addressing issues of Core competence towards excellence in qualitative and quantitative Justice in Civil Trial”** scheduled to be held on **07th and 08th July, 2018** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 07.07.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.


I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 06th July till the evening of 08th July, 2018.

Yours faithfully,
Sd/- **J. P. Singh**
Registrar (Administration)

Memo No. 2306 /Apptt.

Dated, Ranchi, the 17.05.18

Copy forwarded to all the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


17.05.18
Registrar (Administration)